

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-63-2020

M/s Tech Force Composites Pvt. Ltd.,
Goa Unit.

... Petitioner

Versus

Goods and Service Tax Council & Ors.

... Respondents

Mr. Girish Sardesai, Advocate for the Petitioner.

Ms. Priyanka Kamat, Advocate for Respondent No.3.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:- 15th December, 2020

P.C.

At the request of Ms. Priyanka Kamat, the learned Counsel for the respondent No.3, stand over to 16.12.2020 at the end of the admission board, since this matter is to be disposed off finally.

M. S. JAWALKAR, J.

M.S. SONAK, J.